सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.11.2026

N O T I C E

Please take notice that the following matters listed in the Court of Chairperson on 18.11.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 8210 of 2026 in Comp. App. (AT) (Ins) No. 1742 of 2026	Lalit Narware, Ex-Director of Flexituff Technology International Limited. Vs. Marvel Industries and Services Pvt. Ltd. & Anr.	**18.11.2026**	**20.11.2026**
2.	I.A. No. 2760, 2762, 2250, 2251, 7419, 7420 of 2026 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	**18.11.2026**	**30.11.2026**
3.	I.A. No. 8033 of 2026 in Comp. App. (AT) (Ins) No. 1813 of 2026	Kanaklataben Thakkar Personal Guarantor to Dharmadev Infrastructure Ltd. Vs. UG Fincon Advisors LLP & Anr.	**18.11.2026**	**01.12.2026**
4.	Comp. App. (AT) (Ins) No. 1100 of 2025 & I.A. No. 5283, 6080 of 2026 **(With Defects)**	Ravindra Mogra Vs. Canara Bank & Anr.	**18.11.2026**	**08.12.2026**

5.	Comp. App. (AT) (Ins) No. 1516 of 2025 & I.A. No. 5842 of 2025 **(With Defects)**	Maruti Koatsu Cylinders Ltd. Vs. Kotak Mahindra Bank Ltd. & Ors. **With**	**18.11.2026**	**11.12.2026**
6.	Comp. App. (AT) (Ins) No. 1517 of 2025 & I.A. No. 5844 of 2025 **(With Defects)**	Maruti Koatsu Cylinders Ltd. Vs. Asset Reconstruction Company of India & Ors.	**18.11.2026**	**11.12.2026**
7.	Comp. App. (AT) (Ins) No. 633 of 2026	A-One Phthalo Colors Pvt. Ltd. Vs. Sanjay Bulakichand Borad Resolution Professional of Nirbhay Rasayan Pvt. Ltd.	**18.11.2026**	**15.12.2026**
8.	Comp. App. (AT) (Ins) No. 736 of 2026 & I.A. No. 2743, 2870 of 2026 **(With Defects)**	Employees Provident Fund Organisation, Thane Vs. Prashant Jain Resolution Professional of Vin Semiconductors Pvt. Ltd.	**18.11.2026**	**17.12.2026**
9.	Comp. App. (AT) (Ins) No. 952 of 2026 & I.A. No. 3790, 3791, 3792, 3793 of 2026	K Sera Sera Box Office Pvt. Ltd. Vs. Asian Films Production and Distribution Ltd.	**18.11.2026**	**18.12.2026**
10.	Comp. App. (AT) (Ins) No. 964 of 2026 & I.A. No. 3832, 3833, 3834 of 2026	Officer City - 1 Nitya Homes Apartment Owners Association Vs. Sanyam Goel & Ors. **With**	**18.11.2026**	**21.12.2026**

11.	Comp. App. (AT) (Ins) No. 965 of 2026 & I.A. No. 3837, 3839, 3840 of 2026	Officer City - 1 Nitya Homes Apartment Owners Association Vs. Sanyam Goel & Ors.	**18.11.2026**	**21.12.2026**
12.	Comp. App. (AT) (Ins) No. 1024 of 2026 & I.A. No. 4046, 4049 of 2026	Syed Sirajis Salikin Khadri Vs. Ssarvi Resolution Services LLP & Ors.	**18.11.2026**	**23.12.2026**
13.	Comp. App. (AT) (Ins) No. 1028 of 2026 & I.A. No. 4060 of 2026	Catalyst Trusteeship Ltd. Vs. Neelkanth Realtors Ltd. & Anr. **With**	**18.11.2026**	**06.01.2027**
14.	Comp. App. (AT) (Ins) No. 987 of 2026 & I.A. No. 3928, 3929, 3930, 3931, 5376, 5377 of 2026 **(With Defects)**	Bhavik Bhimjyani Vs. Catalyst Trusteeship Ltd. & Anr. **With**	**18.11.2026**	**06.01.2027**
15.	Comp. App. (AT) (Ins) No. 988 of 2026 & I.A. No. 3932, 3933,5378, 5379 of 2026 **(With Defects)**	Neelkanth Realtors Ltd. Vs. Catalyst Trusteeship Ltd. & Anr.	**18.11.2026**	**06.01.2027**
16.	Comp. App. (AT) (Ins) No. 1069 of 2026	Sachin Sangal Proprietor S. S. Traders Vs. Kedaar Metaliks Pvt. Ltd.	**18.11.2026**	**08.01.2027**
17.	Comp. App. (AT) (Ins) No. 1255 of 2026 & I.A. No. 4857 of 2026	Punjab National Bank Vs. R.S. Dream Land Pvt. Ltd.	**18.11.2026**	**11.01.2027**

18.	Comp. App. (AT) (Ins) No. 1491 of 2026 & I.A. No. 5665, 5733 of 2026 **(With Defects)**	Employees Provident Fund Organisation Vs. Jaipur Scientific Agriculture Solutions Pvt. Ltd. **With**	**18.11.2026**	**13.01.2027**
19.	Comp. App. (AT) (Ins) No. 1492 of 2026 & I.A. No. 5664, 5736 of 2026 **(With Defects)**	Employees' Provident Fund Organisation Vs. Ritu Rastogi (Liquidator) Yash Jewellery Pvt. Ltd. **With**	**18.11.2026**	**13.01.2027**
20.	Comp. App. (AT) (Ins) No. 1502 of 2026 & I.A. No. 5667, 5770 of 2026 **(With Defects)**	Employees Provident Fund Organisation Vs. NDA Metaoxides Pvt. Ltd. **With**	**18.11.2026**	**13.01.2027**
21.	Comp. App. (AT) (Ins) No. 1503 of 2026 & I.A. No. 5668, 5773 of 2026 **(With Defects)**	Central Board of Trustees, EPF Vs. Prakash Dattatraya Naringrekar Resolution Professional of Tricorn Fruit Products Ltd. **With**	**18.11.2026**	**13.01.2027**
22.	Comp. App. (AT) (Ins) No. 1504 of 2026 & I.A. No. 5670, 5776 of 2026 **(With Defects)**	Employees' Provident Fund Organisation Vs. Macro Infra Contractors Pvt. Ltd. & Anr. **With**	**18.11.2026**	**13.01.2027**
23.	Comp. App. (AT) (Ins) No. 1509 of 2026 & I.A. No. 5779 of 2026 **(With Defects)**	Employees' Provident Fund Organisation Vs. Tushar Realhome LLP **With**	**18.11.2026**	**13.01.2027**

24.	Comp. App. (AT) (Ins) No. 1520 of 2026 & I.A. No. 5793, 5839 of 2026 **(With Defects)**	Employees' Provident Fund Organisation Vs. Satyendra Prasad Khorania, RP of Swastik Copper Pvt Ltd. **With**	**18.11.2026**	**13.01.2027**
25.	Comp. App. (AT) (Ins) No. 1531 of 2026 & I.A. No. 5817, 5881 of 2026 **(With Defects)**	Employees' Provident Fund Organisation Vs. Naveen Kumar Sood Erstwhile Resolution Professional of Ujaas Energy Ltd. & Anr. **With**	**18.11.2026**	**13.01.2027**
26.	Comp. App. (AT) (Ins) No. 1677 of 2026 & I.A. No. 6389, 6239 of 2026 **(With Defects)**	Regional Provident Fund Commissioner Vashi Vs. Prashant Jain and Ors. **With**	**18.11.2026**	**13.01.2027**
27.	Comp. App. (AT) (Ins) No. 1678 of 2026 & I.A. No. 6393, 6240 of 2026 **(With Defects)**	Regional Provident Fund Commissioner Vashi Vs. Resolution Professional for Pratibha Industries Ltd.	**18.11.2026**	**13.01.2027**
28.	Comp. App. (AT) No. 316 of 2026	Manu Kochhar Vs. Union of India	**18.11.2026**	**18.01.2027**
29.	Comp. App. (AT) No. 339 of 2026 & I.A. No. 6508 of 2026	Shahzaad Dalal Vs. Union of India	**18.11.2026**	**18.01.2027**

30.	Comp. App. (AT) No. 353 of 2026	Rajesh Kotian Vs. Union of India Ministry of Corporate Affairs & Anr.	**18.11.2026**	**18.01.2027**
31.	Comp. App. (AT) (Ins) No. 738 of 2026	Sanjay Garg Vs. Haryana Shehri Vikas Pradhikaran	**18.11.2026**	**27.01.2027**
32.	Comp. App. (AT) (Ins) No. 867 of 2024	Jharkhand Bijli Vitran Nigam Ltd. Vs. Emdee Digitronics Pvt. Ltd. **With**	**18.11.2026**	**28.01.2027**
33.	Comp. App. (AT) (Ins) No. 1010 of 2024	Emdee Digitronics Pvt. Ltd. Vs. Jharkhand Bijli Vitran Nigam Ltd.	**18.11.2026**	**28.01.2027**
34.	Comp. App. (AT) (Ins) No. 1916 of 2025 **(With Defects)**	Sumangal Ispat Pvt. Ltd. Vs. Consistent Commerce LLP	**18.11.2026**	**01.02.2027**
35.	Comp. App. (AT) (Ins) No. 17 of 2026	Suraksha Asset Reconstruction Ltd. Vs. Anurag Kumar Sinha, IRP of Privilege Power and Infrastructure Pvt. Ltd.	**18.11.2026**	**02.02.2027**
36.	Comp. App. (AT) (Ins) No. 459 of 2026 & I.A. No. 1760 of 2026	Mosolf India Logistics Pvt. Ltd. Vs. Dushyant Dave Liquidator of Siddhi Vinayak Logistic Ltd.	**18.11.2026**	**03.02.2027**

37.	Comp. App. (AT) (Ins) No. 643 of 2026	Shiva Asphaltic Products Pvt. Ltd. Vs. Arvind Mittal The Resolution Professional of APS Infra Engineers Pvt. Ltd.	**18.11.2026**	**04.02.2027**
38.	Comp. App. (AT) (Ins) No. 669 of 2026	Rajshree Silk Mills Pvt. Ltd. Vs. Aditya Birla Housing Finance Ltd.	**18.11.2026**	**05.02.2027**
39.	Comp. App. (AT) (Ins) No. 674 of 2026 & I.A. No. 2637 of 2026 **(With Defects)**	Ajay Kumar Agarwala Member of Suspended Board of Shree Tel Fab Industries Pvt. Ltd. Vs. Polymet SA (S) Pte. Ltd. & Anr.	**18.11.2026**	**08.02.2027**
40.	Comp. App. (AT) (Ins) No. 683 of 2026 & I.A. No. 2669 of 2026	Punjab National Bank Vs. Rajaramsevak Multipurpose Cold Storage Pvt. Ltd. **With**	**18.11.2026**	**08.02.2027**
41.	Comp. App. (AT) (Ins) No. 752 of 2026	Punjab National Bank Vs. Siddhi Vinayak Himghar Pvt. Ltd.	**18.11.2026**	**08.02.2027**
42.	Comp. App. (AT) (Ins) No. 809 of 2026	Matashree Mercantile Pvt. Ltd. Vs. Sesa International Ltd.	**18.11.2026**	**09.02.2027**
43.	Comp. App. (AT) (Ins) No. 957 of 2026	Assistant Commissioner, Central Tax Vs. Wind World (India) Ltd. Through Mr. Ravi B. Sethia, Resolution Professional of Wind World (India) Ltd.	**18.11.2026**	**10.02.2027**

44.	Comp. App. (AT) (Ins) No. 1015 of 2026	Bhagya Enterprises (Through Raju Chintamani Mandal, Sole Proprietor) Vs. BLV Infinity Project Solutions Pvt. Ltd.	**18.11.2026**	**10.02.2027**
45.	Comp. App. (AT) (Ins) No. 1328 of 2026	Chittaranjan Ganesh Naik Vs. Shailesh Desai Liquidator of Statomat Special Machines (India) Pvt. Ltd. & Anr. **With**	**18.11.2026**	**11.02.2027**
46.	Comp. App. (AT) (Ins) No. 1329 of 2026	Chittaranjan Ganesh Naik & Anr. Vs. Shailesh Desai Liquidator of Statomat Special Machines (India) Pvt. Ltd.	**18.11.2026**	**11.02.2027**
47.	Comp. App. (AT) (Ins) No. 429 of 2024	Shubham Mercantile Pvt. Ltd. Vs. Rajender Kumar Girdhar & Ors. **With**	**18.11.2026**	**11.02.2027**
48.	Comp. App. (AT) (Ins) No. 435 of 2024	Shubham Mercantile Pvt. Ltd Vs. Rajender Kumar Girdhar & Ors. **With**	**18.11.2026**	**11.02.2027**
49.	Comp. App. (AT) (Ins) No. 2062 of 2024	Shubham Mercantile Pvt. Ltd. Vs. Rajender Kumar Girdhar & Ors.	**18.11.2026**	**11.02.2027**

50.	Comp. App. (AT) (Ins) No. 473 of 2024	State Bank of India Vs. Advantage Oils Pvt. Ltd. **With**	**18.11.2026**	**12.02.2027**
51.	Comp. App. (AT) (Ins) No. 1334 of 2025	Maneesh Kumar Singh, (Suspended Director of Asian Business Connections Pvt. Ltd.) Vs. State Bank of India & Anr.	**18.11.2026**	**12.02.2027**
52.	Comp. App. (AT) (Ins) No. 736 of 2024	Deputy Commissioner of Commercial Taxes & OST, C.T & GST Circle, Angul, Odisha Vs. Ravi Sethia, RP of Mcnally Bharat Engg. Co. Ltd & Anr.	**18.11.2026**	**12.02.2027**
53.	Comp. App. (AT) (Ins) No. 1828 of 2024	Jeju Metals Pvt. Ltd. Vs. Sumit Binani	**18.11.2026**	**15.02.2027**
54.	Comp. App. (AT) (Ins) No. 1226 of 2025	Chamandeep Singh Natt Vs. Palchan Bhang Power Pvt. Ltd. & Ors.	**18.11.2026**	**18.01.2027**
55.	Comp. App. (AT) No. 253 of 2026	Surrinder Singh Kohli Vs. Union of India **With**	**18.11.2026**	**20.01.2027**
56.	Comp. App. (AT) No. 254 of 2026	Shubhalakshmi Panse Vs. Union of India **With**	**18.11.2026**	**20.01.2027**

57.	Comp. App. (AT) No. 255 of 2026	Uday Ved Vs. Union of India	**18.11.2026**	**20.01.2027**

By order of Hon'ble Chairperson
-Sd/-
Registrar